

(2)

MP No. 1019/94
For Restoration
on 10.10.94

Jeli
5/10

Dated: 10.10.94

Applicant in person.

Issue notice to
the respondents on the restoration
of the application returnable
on 21.11.94.

Notice are issued
to Respondents on
21-10-94

W

W.R. Kelkar

(M.R. Kolhatkar)

M(A)

(M.S. Deshpande)
Vc

Note of Appearance
Filed by Shri R.K. Shetty
Adv. for Respondents
on 17/11/94

Jeli
20/11

Date: 21-11-94

Applicant in person.

Mr. R.K. Shetty, Counsel for respondents.

In view of reasons given in MP No. 1019/94
the MP is allowed.

The order of dismissal is set aside
and the case is restored to file.

ADMIT.

Reply within six weeks.

The case be listed before Registrar for
completion of pleadings on 11-1-96 and
thereafter the case be listed before a
Division Bench at the time of final
hearing.

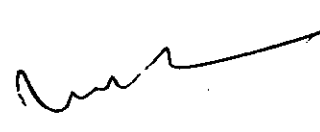
The matter be placed in sine-die list
after the pleadings are completed.

Pto

(3)

Date - 21/11/94 (contd.)

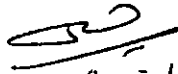
M.P. no. 10194/94 for restoration of
OA is disposed of.


(M.S. Deshpande)
VC.

Dated : 11-1-1995

Applicant in person.
Mr. R. K. Shetty, Counsel
for the respondent. He
prays to grant some
time for filing reply.

S.O. to 10-3-1995 as
the last chance.

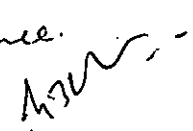

Dy. Registrar

Dated : 10/3/1995

Applicant is
present in person.

Mr. R. K. Shetty
Counsel for respondent.
He prays to grant
time for filing reply.

S.O. to 11/4/1995 as
the last chance.


Registrar

Per Tribunal 11/4/95 Date:
Applicant in person by Sd/- Director of
Agriculture / Respondent by
Sd/- Mr. M. S. Deshpande.

The matter adjourned to 31/5/95
for